

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Kohinoor Pulp and Paper Private Limited Date of Commencement of Liquidation: 01-07-2019; List of Stakeholders as on Date: 01-07-2019; Name of IP: Mr. Krishnaswami C V R; Last 5 digit of registration number: 12217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				8010045				NA
2	Liquidation costs incurred till date				3774116.40				NA
3	Secured financial creditors	9	7479328339	9	7335276251				Annexure 3
4	Unsecured financial creditors		0		0				Annexure 4
5	Operational creditors (Workmen)		0		0				Annexure 5
6	Operational creditors (Employees)		0		0				Annexure 6
7	Operational creditors (Government Dues)	2	494137661	2	494137661				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	133346715	3	13246326				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)		0		0				Annexure 9
Total		14	8106812715	14	7854444399.4	0	0	0	